

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

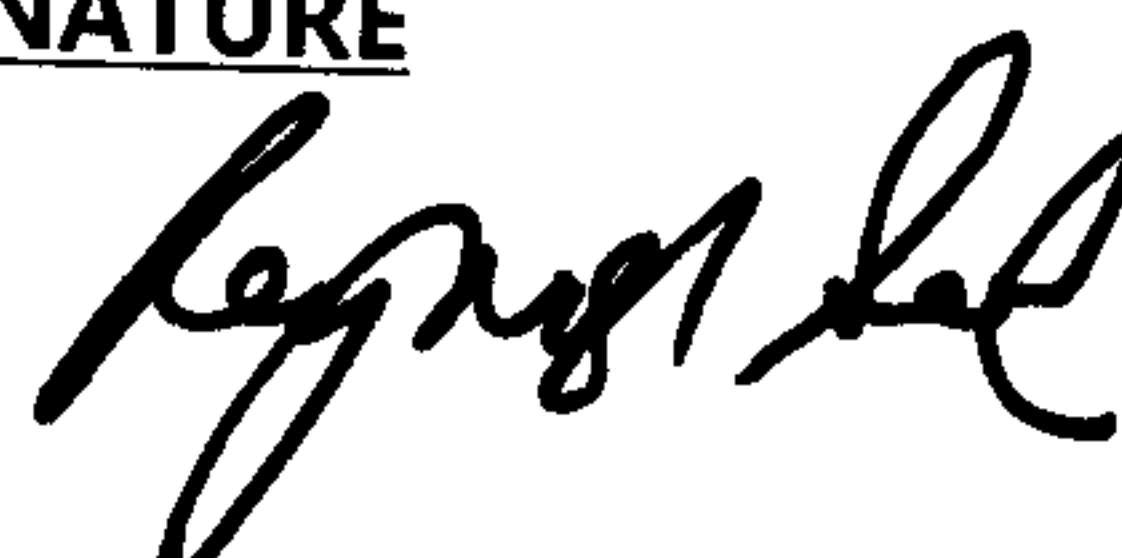

IA 33 of 2017 in
C.P. No.17/NCLT/AHM/2016

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2019**

Name of the Company: Bhupendra Patel &Ors.
V/s
Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act: IA for Directions


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJNISH SINHA	Advocate	Respondents	
2.	PADHARANI R. DAVE	PCS	Original Petitioner	

ORDER

The Parties are represented through their respective Learned Counsel/PCS(s).

Due to the paucity of time, the matter could not be heard.

List the matter on 26.07.2019


MANORAMA KUMARI
MEMBER (JUDICIAL)


HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)

Dated this the 21st day of June, 2019.